

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject: Promotion of Section Officers / PA-cum-Senior Scale Stenographer to the post of Chief Administrative Officers and Accounts Officers in Subordinate Judiciary of UT of J&K

ORDER

No.: 541 of 2022/PSY

Dated: 06-05-2022

Sanction is hereby accorded to the promotion of the following Section Officers / PA-cum-Senior Scale Stenographers to the post of Chief Administrative Officers and Accounts Officers in the Pay Level-8 (47600-151100):

S. No.	Name and designation of the Promotee Officer	Post to which Promoted	Effective Date of Promotion
1.	Sh. Chaman Lal Sharma, Section Officer, in the Court of Principal District & Sessions Judge, Udhampur	Chief Administrative Officer	01.04.2022
2.	Sh. Ajaz Ahmad, P.A.-cum Senior Scale Stenographer, in the Court of 2 nd Addl. District & Sessions Judge, Jammu	Chief Administrative Officer	01.05.2022
3.	Ms. Rubiya Rashid Naqash, Executive Assistant, in the Court of Pr. District & Sessions Judge, Srinagar	Chief Administrative Officer	01.05.2022
4.	Sh. Mukhtiar Hussain, Section Officer, in the Court of Addl. District Judge (Bank Cases) Judge, Jammu	Accounts Officer	01.04.2022
5.	Sh. Sham Lal-I, Section Officer in the Court of Pr. District & Sessions Judge, Reasi.	Accounts Officer	01.04.2022
6.	Smt. Sudershana Devi, Section Officer, in the Court of Addl. District & Sessions Judge, Udhampur	Accounts Officer	01.04.2022
7.	Sh. Mohd. Yousuf Waza, Section Officer, in the Court of 2 nd Addl. District & Sessions Judge, Srinagar	Accounts Officer	01.04.2022
8.	Sh. Rouf-ul-Mushtaq Rouf, Section Officer, in the Court of Addl. District & Sessions Judge, Ganderbal	Accounts Officer	01.04.2022

Note: Posting orders of the promotees shall be issued separately.

(By Order of Hon'ble the Chief Justice)


(Rajeev Gupta)


Principal Secretary to
Hon'ble the Chief Justice

No.: 1052-58/PSY-613 Dated: 06-05-2022

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.

2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu/Srinagar
3. Registrar Rules, High Court of J&K and Ladakh, Jammu/Srinagar.
4. Principal District & Sessions Judge, Jammu / Udhampur / Srinagar / Reasi / Bandipora for information.
5. Chief Librarian, High Court wing, Jammu/Srinagar.
6. Order File.
7. In charge, NIC, High Court, Jammu for uploading the aforesaid order on the High Court website.


Principal Secretary to
Hon'ble the Chief Justice